

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.103

C.P.(IB)/149(AHM)2022

With

ITEM No.104 – IA/817(AHM)2022

Proceedings under Section 9 IBC

IN THE MATTER OF:

Arya Corporation Advisors and Resolutions

.....Applicant

V/s

Envision Scientific Pvt Ltd

.....Respondent

Order delivered on: 13/09/2023

Coram:

Mr. Shammi Khan, Hon'ble Member(J)

Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Jaimin Dave, Adv.

For the Respondent : Mr. Saurabh Soparkar, Sr. Adv. a/w Mr. Vinit Nagar, PCS

ORDER

Ld. Counsel Mr. Jaimin Dave appears for the applicant.

Ld. Sr. Counsel Mr. Saurabh Soparkar appears along with Mr. Vinit Nagar, PCS.

There is a request for adjournment on behalf of the Ld. Counsel for the applicant on the ground that the main arguing Sr. Counsel is not available and is struck somewhere else today, to which, Ld. Counsel for the respondent has no objection.

However, he submitted that this case is below the threshold limit.

At the request of Ld. Counsel for the applicant, re-list on 13.10.2023.

-SD-

SAMEER KAKAR
MEMBER (TECHNICAL)

-SD-

SHAMMI KHAN
MEMBER (JUDICIAL)